

**Central Administrative Tribunal  
Principal Bench**

**OA No.1892/2013**

New Delhi, this the 27<sup>th</sup> day of February, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman  
Hon'ble Sh. Mohd. Jamshed, Member (A)**

1. G.M. Bhattacharya  
S/o Late I.M. Bhattacharya  
E-997, Chittaranjan Park  
New Delhi-110019.
2. Gurbaj Singh  
S/o Late Narain Singh  
E-248, DDA Colony  
Khayala, New Delhi.
3. Sushma Suri  
W/o Shri M.K. Suri  
Qtr. No.155, Sector 1  
Sadiq nagar, New Delhi.
4. Alok Kumar Saxena  
S/o Late Shri S.R. Saxena  
H. No.50, Block -B  
Pkt. 9, Sector - 4, Rohini  
New Delhi-110085.
5. Rita Bhattacharya  
W/o G.M. Bhattacharya  
E-997, Chittaranjan Park  
New Delhi-110019
6. Anil Kumar Ojha  
S/o Late Manohar Lal Ojha  
U-76/3-4, DLF Phase-III  
DLF City, Gurgaon-122002.
7. N.P. Singh, S/o Late Hori Singh  
H. No. 393, Sector 12  
R.K. Puram, New Delhi.

8. R.P. Sharma  
S/o Late Shri S.R. Sharma  
91, Parmath Apartment  
Vikaspuri, New Delhi. ....Applicants

(By Advocate: None) Vs.

1. Union of India  
Through Secretary  
Ministry of Science and Technology  
Technology Bhawan  
New Mehrauli Road  
New Delhi-110016.
2. Dr. Swarma Subba Rao  
Surveyor General of India  
Surveyor General Office  
Hathi Barkhala Estate Dehradun  
Uttaranchal. ....Respondents

(By Advocate: Shri Rajesh Katyal)

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy:-**

The OA was listed for hearing yesterday. Since there was no representation for the applicant, we directed it to be listed today clearly mentioning that if none appears for the applicants, the OA would be dismissed for default. There is no representation for the applicant today also.

Hence, we dismiss the OA for default.

There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vb/

